

GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
LOK SABHA
UNSTARRED QUESTION NO. †4236
ANSWERED ON 27.03.2023

INDUSTRIAL TRAINING INSTITUTE

†4236. DR. CHANDRA SEN JADON:
SHRI SANJAY JADHAV:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the State-wise details of Industrial Training Institutes (ITI) in the country, particularly Maharashtra and Uttar Pradesh along with number of ITIs established in the country during the last five years;
- (b) whether the Government has noted the need of opening more ITIs in the country including Uttar Pradesh and Maharashtra, if so, the details thereof along with the time by which their construction is likely to be started;
- (c) the scheme of the Government and the criteria of opening new ITIs including the details of the necessary infrastructure required for the purpose;
- (d) the number of ITIs established and funds spent thereon in the country including Firozabad constituency of Uttar Pradesh and Osmanabad Parliamentary Constituency and district of Maharashtra during the above said period; and
- (e) whether the Government has received proposals for establishment of the new ITIs from the above mentioned State Governments and if so, the details thereof?

ANSWER

THE MINISTER OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI DHARMENDRA PRADHAN)

(a) At present there are total 14,953 ITIs established in the country out of which 3,246 are Government ITIs and 11,707 are Private ITIs.

In the state of Uttar Pradesh at present there are 3,223 ITI established out of which 286 are Government ITIs and the remaining 2,937 are private ITIs. In the last five years, 194 new ITI have been established in Uttar Pradesh.

In the state of Maharashtra, at present there are 1028 ITI established, out of which 422 are Government ITIs and 606 are private ITIs. In the last five years, 104 new ITI have been established in Maharashtra. The State-wise list of all the ITIs established till date

and the state-wise list of ITIs established in last five years is attached as **Annexure 1** and **Annexure 2** respectively.

(b) No, Sir. The Establishment and administration of ITIs including the start of new courses in ITIs comes under the jurisdiction of State Governments/UTs, while the policies such as setting the criterion for affiliation, designing curriculum, and conducting the examination along with certification are the responsibilities of the Central Government.

(c) The Directorate General of Training (DGT) under the Ministry of Skill Development & Entrepreneurship receives proposals from the State Governments / Union Territories (UTs) for the opening of new Industrial Training Institutes in their States / UTs. The proposals are examined in the DGT and Standing Committee on Accreditation and Affiliation (SCAA) especially constituted for the purpose, recommends the ITIs for affiliation or otherwise. The decision is taken based on fulfilment of the Affiliation Norms for ITIs 2018. Details for the necessary infrastructure required is attached as **Annexure 3**.

DGT is implementing the following schemes under which grants are being provided to State Governments for setting up new Industrial Training Institutes (ITIs).

- (i) Enhancing Skill Development Infrastructure in NE States; and
- (ii) Skill Development in 48 Districts Affected by LWE.

(d) In the last five years, 7 new ITIs have been established in Firozabad constituency of Uttar Pradesh and 3 new ITIs have been established in Osmanabad constituency of Maharashtra State.

Firozabad and Osmanabad Constituency are not covered under these schemes i.e. "Skill Development in 48 Districts Affected by LWE" and "Enhancing Skill Development Infrastructure in NE States". However, financial assistance for establishment of ITIs in Left-wing Extremism affected districts is provided by central government in some districts in Maharashtra and Uttar Pradesh.

The Scheme-wise and State-wise details of fund allocated and funds released to the State Governments for establishment of new ITIs are given as **Annexure 4**.

(e) Yes Sir, in the last five years, DGT has received 1,843 proposals from Uttar Pradesh and 148 proposals from Maharashtra State for opening of new ITIs (Government & Private). State-wise list of proposals received for the opening of new ITIs in the last five years is attached as **Annexure 5**.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 4236 answered on 27.03.2023.

State wise list of ITIs established in the country

Sl. No.	States / UTs	Number of Govt. ITI	Number of Pvt. ITIs	Total Number of ITIs
1.	Andaman and Nicobar Islands	3	1	4
2.	Andhra Pradesh	83	432	515
3.	Arunachal Pradesh	7	0	7
4.	Assam	30	12	42
5.	Bihar	150	1219	1369
6.	Chandigarh	2	0	2
7.	Chhattisgarh	119	113	232
8.	Dadra and Nagar Haveli Daman and Diu	3	0	3
9.	Delhi	17	36	53
10.	Goa	11	2	13
11.	Gujarat	274	234	508
12.	Haryana	160	228	388
13.	Himachal Pradesh	128	140	268
14.	Jammu And Kashmir	49	1	50
15.	Jharkhand	76	269	345
16.	Karnataka	275	1227	1502
17.	Kerala	149	314	463
18.	Ladakh	3	0	3
19.	Lakshadweep	1	0	1
20.	Madhya Pradesh	194	883	1077
21.	Maharashtra	422	606	1028
22.	Manipur	10	0	10
23.	Meghalaya	7	1	8
24.	Mizoram	3	0	3
25.	Nagaland	8	0	8
26.	Odisha	63	450	513
27.	Puducherry	8	7	15
28.	Punjab	113	237	350
29.	Rajasthan	160	1491	1651
30.	Sikkim	4	0	4
31.	Tamil Nadu	87	414	501
32.	Telangana	66	229	295
33.	Tripura	20	2	22
34.	Uttar Pradesh	286	2937	3223
35.	Uttarakhand	105	84	189
36.	West Bengal	150	138	288
	Total	3,246	11,707	14,953

**Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No.
4236 answered on 27.03.2023.**

State-wise list of new ITIs established in the last five years.

Sl. No.	State Name	2018	2019	2020	2021	2022
1.	Andaman and Nicobar Islands	1	0	0	0	0
2.	Andhra Pradesh	3	6	0	0	5
3.	Arunachal Pradesh	0	0	0	0	1
4.	Assam	1	1	0	0	6
5.	Bihar	32	16	4	0	36
6.	Chandigarh	0	0	0	0	0
7.	Chhattisgarh	2	5	0	1	4
8.	Delhi	0	0	0	0	0
9.	Goa	0	0	0	0	0
10.	Gujarat	9	13	0	0	5
11.	Haryana	6	8	0	0	1
12.	Himachal Pradesh	5	2	0	0	0
13.	Jammu and Kashmir	0	4	1	1	0
14.	Jharkhand	4	7	1	1	19
15.	Karnataka	2	4	0	0	1
16.	Kerala	4	7	0	0	1
17.	Ladakh	0	1	0	0	0
18.	Lakshadweep	0	0	0	0	0
19.	Madhya Pradesh	4	12	0	0	1
20.	Maharashtra	14	53	6	6	25
21.	Manipur	0	0	0	0	9
22.	Meghalaya	0	0	0	0	2
23.	Mizoram	0	0	0	0	0
24.	Nagaland	0	0	0	0	0
25.	Odisha	2	5	0	0	11
26.	Puducherry	0	0	0	0	1
27.	Punjab	0	1	0	0	0
28.	Rajasthan	12	3	0	0	2
29.	Sikkim	0	0	0	0	1
30.	Tamil Nadu	0	12	1	0	8
31.	Telangana	2	2	0	1	1
32.	The Dadra and Nagar Haveli and Daman and Diu	0	0	0	0	0
33.	Tripura	0	2	0	1	0
34.	Uttar Pradesh	52	89	3	3	47
35.	Uttarakhand	1	2	0	0	0
36.	West Bengal	0	6	5	1	22
Total		156	261	21	15	209
Grand Total		662				

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 4236 answered on 27.03.2023.

Complete details of Infrastructure required for the opening of a new ITI can be found in Chapter 2, "Civil Norms" of ITI Affiliation Norms of year 2018.

Brief details of the infrastructure required for opening of new ITI are given below:

1. **Land:** Minimum area of the dedicated plot and land shall be 4291.4 sq. meter i.e. approx. 1.07 acres for ITI with maximum 4 trades and maximum up to 8 units.
2. **Classroom:** The minimum size of classroom shall be 25 Sqm with minimum width of 3 m (As per existing norms). The Floor shall be at least tiled.
3. **Workshop:** The workshop for all trades must be rectangular in shape and width must not be less than 5 m. The Minimum workshop area required is different for different trade, trade wise details of minimum workshop area required may be found in Annexure 2M of Affiliation Norms of ITI year 2018.
4. **Machinery and Equipment:** Different for each trade, details may be found from the tool list available in the syllabus of the trade.
5. **Electric load:** 3 phase, commercial power supply, load required is different for each trade. Details may be found from Annexure 2N of Affiliation Norms of ITI year 2018.
6. **IT Lab:** An exclusive computer lab with internet connection for every computer with multimedia, anti-virus software, latest operating software with UPS. The setup of the computer lab must have minimum ten computers/ workstations and peripherals with internet facility irrespective of trade(s) or trade related computer requirement for an ITI up to seating capacity of 100 per shift.
For each additional 20 trainees of trades/ units accredited/ affiliated, two computers/ workstation must be added. The space norm to accommodate 10 computers for 100 trainees per shift is to be 25 Sq m. An additional 2.5 Sq m shall be made available for each additional computer.
Minimum width of the lab shall be 3 m Floor shall be at least Tiled.
7. **Drawing Hall:** Drawing Hall is required for all engineering trades with minimum area of 50 Sqm except Draughtsman (Civil)/ Draughtsman (Mechanical) trades. This area is upto 160 trainees per shift and thereafter additional proportionate area for each additional trainee.
8. **Backup power supply:** Institute should have backup power supply with a capacity 50% of power supply required for all the affiliated trades/units and the trades/units sought affiliation.
9. **Administrative Area**
Principal Room: Minimum area 20 Sqm
Reception cum waiting lobby: Minimum area 40 Sqm
Staff Room: Minimum area 20 Sqm
Administrative Hall/Section: Minimum area 50 Sqm
Placement/Counselling room: Minimum area 20 Sqm

**ANNEX REFERRED TO IN REPLY TO PARA (d) OF LOK SABHA UNSTARRED
QUESTION No. 4236 ANSWERED ON 27-03-2023**

The Scheme wise and State wise of details of coverage, fund allocated and fund released to State Governments for establishment of new ITIs are given below:

(i) Scheme: Skill Development in 48 Districts Affected by LWE:

Central Share (Rs. in lakh)				
Sl.No.	State	District Covered	Fund allocated	Fund released
1.	Andhra Pradesh	Vishakapatnam	550.95	412.92
2.	Bihar	Jamui, Gaya, Aurangabad, Rohtas, Jehanabad, Arwal, Muzzafarpur, Banka and Nawada	4958.55	3627.06
3.	Chhattisgarh	Dantewada, Bastar, Kanker, Surguja, Rajnandgaon, Bijapur, Narayanpur, Sukma and Kondagaon	3898.05	3622.56
4.	Jharkhand	Chatra, West Singhbhum, Palamau, Garhwa, East Singhbhum, Bokaro, Lohardaga, Gumla, Latehar, Hazaribagh, Girdih, Khunti, Ranchi, Dumka, Ramgarh and Simdega	8360.70	6738.84
5.	Madhya Pradesh	Balaghat	950.40	537.19
6.	Maharashtra	Gadchiroli, Gondia	950.40	507.18
7.	Orissa	Gajapati, Malkangiri, Rayagada, Deogarh, Sambalpur and Koraput	2548.20	2382.16
8.	Telangana	Khammam	399.45	395.25
9.	Uttar Pradesh	Sonebhadra	399.45	399.45
10.	West Bengal	Paschim Midnapur (Lalgarh Area)	399.45	399.45
		Total	23415.60	19022.06

(ii) Scheme: Enhancing Skill Development Infrastructure in NE States

State-wise details of fund allocated and fund released (Central Share) are given below:

Central Share (Rs. in lakh)			
Sl. No.	State	Fund allocated	Fund released
1.	Arunachal Pradesh	7695	5944.3
2.	Assam	4275	1310.88
3.	Manipur	3420	2171.59
4.	Meghalaya	2565	1341.51
5.	Mizoram	2565	1903.43
6.	Nagaland	3420	2747.7
7.	Sikkim	2565	1408.86
8.	Tripura	2565	2565
	Total	29070	19393.27

State wise Coverage for Establishment of new ITIs under ESDI Scheme

Sl.No	State	Sl.No	Covered District	ITI Name
1.	Arunachal Pradesh (9)	1	Papum Pare	New Sagalee
		2	Ziro (Lower Subansiri)	Manipoliang
		3	East Siang	Mipang
		4	Longding	Kanubari
		5	Tawang	Tawang
		6	East Kameng	East Kameng
		7	Kurung Kumey	Kurung Kumey
		8	Wast Siang	Wast Siang
		9	Namsai	Namsai
2.	Nagaland (4)	1	Peren	Peren
		2	Dimapur	Dimapur
		3	Longleng	Longleng
		4	Kiphire	Kiphire
3.	Assam (5)	1	Nalbari	Nalbari
		2	Bongaigaon	Abhayapuri,
		3	Jorhat	Jorhat
		4	Tinsukia	Kakopathar
		5	Sonitpur	Rangpura
4.	Manipur (4)	1	Imphal East	Sekmai
		2	Senapati	Kangpokpi
		3	Pherzawl	Pherzawl
		4	Noney	Noney
5.	Mizoram (3)	1	Serchhip	Serchhip
		2	Champhai	Champhai

		3	Kolasib (Thingdwal)	Kolasib (Thingdwal)
6.	Sikkim (3)	1	South District	Kewzing
		2	Sokeythang	Sokeythang
		3	West Sikkim	West Sikkim
7.	Tripura (3)	1	North Tripura	Kanchanpur
		2	Dhalai	Gandacherra
		3	South Tripura	Santirbazar
8.	Meghalaya (3)	1	South West Gairo Hills	Ampati
		2	South West Khasi Hills	Mawkyrwat
		3	East Jayantia Hills	Khliehriat

Annexure referred to in reply to part (e) of Lok Sabha Unstarred Question No. 4236 answered on 27.03.2023.

State-wise list of proposals received for the opening of new ITI (Government and Private) in the last five years (2018-2022).

Sl. No.	State	2018	2019	2020	2021	2022
1.	Andaman and Nicobar Islands	1	0	0	0	0
2.	Andhra Pradesh	10	0	8	4	4
3.	Arunachal Pradesh	0	0	1	1	0
4.	Assam	6	0	7	0	8
5.	Bihar	76	58	151	0	6
6.	Chandigarh	0	0	0	0	0
7.	Chhattisgarh	10	0	10	1	6
8.	Dadra and Nagar Haveli and Daman and Diu	0	0	0	0	1
9.	Delhi	1	0	1	0	0
10.	Goa	0	0	0	0	0
11.	Gujarat	29	0	11	0	20
12.	Haryana	21	1	11	0	4
13.	Himachal Pradesh	3	0	1	0	3
14.	Jammu and Kashmir	3	0	3	0	0
15.	Jharkhand	15	0	16	0	18
16.	Karnataka	9	3	1	7	2
17.	Kerala	3	0	3	0	0
18.	Ladakh	0	0	0	0	0
19.	Lakshadweep	0	0	0	0	0
20.	Madhya Pradesh	7	4	21	0	3
21.	Maharashtra	25	1	56	20	46
22.	Manipur	0	0	0	0	0
23.	Meghalaya	0	0	0	0	0
24.	Mizoram	0	0	0	0	0
25.	Nagaland	0	0	0	0	0
26.	Odisha	3	0	4	8	6
27.	Puducherry	0	0	1	0	0
28.	Punjab	1	0	6	0	1
29.	Rajasthan	14	2	19	2	5
30.	Sikkim	0	0	0	0	0
31.	Tamil Nadu	4	1	9	2	4
32.	Telangana	5	0	3	1	4
33.	Tripura	3	0	0	1	0
34.	Uttar Pradesh	481	159	969	0	234
35.	Uttarakhand	4	0	3	0	0
36.	West Bengal	15	0	9	1	18
Total		749	229	1324	48	393
Grand Total		2743				
